

**Minutes of the meeting held on 21<sup>st</sup> December, 2023 at 1530 hrs.**

**Present**

Shri Heeralal Samariya, Chief Information Commissioner  
Smt. Anandi Ramalingam, Information Commissioner  
Shri Vinod Kumar Tiwari, Information Commissioner  
Ms. Rashmi Chowdhary, Secretary to the Commission assisted by; (i) Ms. Roop Avtar Kaur, Additional Secretary (ii) Shri Brajesh Kumar Pandey, JS(P&B), (iii) Shri Ajitkumar Vasantrya Sontakke, JS (Law), (iv) Brig. Vipin Chakrawarti (Retd.), Consultant (Registrar).

A meeting of the Commission was held on 21.12.2023 (Thursday) at 1530 hours to discuss various issues, as detailed below:

**1. Action taken on earlier meeting's decisions:**

The Commission was informed of the actions taken on the decisions of the Commission's previous meeting held on 3<sup>rd</sup> October, 2023.

**2. Disposal of second appeal/complaints:**

The status of disposal of second appeals / complaints and their pendency was noted by the Commission and decided to expedite the disposal.

**3. Legal cases in which CIC has filed affidavit or defending etc:**

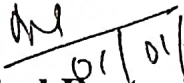
The status of legal cases in which CIC has filed affidavit or defending etc. was noted by the Commission.

**4. Any other item with the permission of Chair**

- i) Handling of complaints in the Commission in the wake of directions of Hon'ble Supreme Court in K.C. Jain's case: The matter was discussed and it was decided that
  - a) Legal advice may be sought from Department of Legal Affairs through DoPT as to whether the complaint can be registered by Central Information Commission under Section 18 of the RTI Act, 2005 which is not accompanied with the RTI application.

- b) A DO letter to be issued to the Secretaries of all Ministries/Departments to ensure compliance of directions issued by the Hon'ble Supreme Court, in this regard.

The meeting ended with the vote of thanks to the Chair.


  
(Rahul Rastogi)  
Joint Secretary (Admn)

To

1. Sr.PPS to Chief Information Commissioner (HS)
2. PPS to Information Commissioner (AR)
3. PPS to Information Commissioner (VT)
4. PPS to Secretary
5. PS to Additional Secretary

Copy to:

1. JS (P&B)/ JS (Law)/Consultant (Registrar)
2. DS (Gen. Admn)
3. DR/ Consultant (CIC)
4. DR/ Consultant (IC/AR)
5. DR/ Consultant (IC/ VT)
6. Consultant (CR)
7. Consultant (Admn.)

  
(Rahul Rastogi)  
Joint Secretary (Admn)